

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2687  
TO BE ANSWERED ON 02.08.2016**

**2687. RESERVATION IN PRIVATE SECTORS**

**SHRIMATI V. SATHYA BAMA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received requests from various social organisations, elected representatives, Unions to implement reservation in jobs for OBC/SC/ST, Differently-abled and Destitute women in the private sectors;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the views of various organisations like CII, ASSOCHAM, FICCI and other private sector companies in this regard and the reaction of the Government thereto; and
- (d) the steps taken by the Government to uphold social justice in private sector also?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a): As per information provided by the Department of Industrial Policy and Promotion (DIPP), no requests for reservation in jobs for OBC/SC/ST, Differently-abled and Destitute Women in the private sectors are under consideration.

(b) to (d): The Industry Associations viz. Federation of India Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM) and Confederation of Indian Industry (CII) have developed their respective Voluntary Codes of Conduct (VCC) for member companies wherein stress has been laid on equal opportunities in employment for all sections of society, removing bias in employment to disadvantage sections of society, increasing employability of socially disadvantaged sections through skill upgradation, continuous training and providing scholarship, etc. A brief summary of updated actions taken on affirmative Action in the Private Sector as provided by the Department of Industrial Policy and Promotion (DIPP) in respect of three Industry Associations is at Annexure-A.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
UNSTARRED QUESTION NO. 2687 FOR 02/08/2016 REGARDING  
RESERVATION IN PRIVATE SECTORS**

**I) Confederation of Indian Industry (CII)**

- a) 260174 candidates from Scheduled Caste/Scheduled Tribe (SC/ST) community have been trained in various vocational skills.
- b) 128362 Scholarships have been provided to SC/ ST students.
- c) 106530 employment have been provided to SC/ST candidates.
- d) 935 companies have adopted Voluntary Code of Conduct.

**II) Federation of Indian Chamber of Commerce and Industry (FICCI)**

- a) 261750 candidates from SC/ST community have been trained in various vocational skills.
- b) 2493 Scholarships have been provided to SC/ ST students.
- c) 38380 SC/ST students have been provided free education.
- d) 478 companies have adopted Voluntary Code of Conduct.
- e) 4206 employment have been provided to SC/ST candidates.

**III) Associated Chamber of Commerce and Industry of India (ASSOCHAM)**

- a) 1038 companies have adopted Voluntary Code of Conduct.
- b) 161 ITIs have been upgraded.
- c) 380 SC/ST students have been imparted Entrepreneurship Development Programmes.
- d) 3387 scholarships provided to SC/ST students for studying in premier institutions like IITs/ IIMs.
- e) 35956 candidates have been trained under Skill Development programmes.